

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:563

ANSWERED ON:09.07.2004

OUTSTANDING TAXES AGAINST CORPORATE HOUSES

Chandel Shri Suresh;Jha Shri Raghunath;Reddy Shri S.P.Y.

Will the Minister of FINANCE be pleased to state:

(a) the details of the outstanding amount of taxes including income-tax, central excise, corporation tax etc. against corporate houses, industrialists and Government officials along with the since when outstanding during the last three years, company-wise and sector-wise;

(b) the reasons for not realizing the outstanding amount;

(c) whether the Government has announced any rebate and incentives to encourage timely deposit of income tax;

(d) if so, the details thereof; and

(e) the steps taken by the Government to simplify the tax system and realization of outstanding amount?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (e): The information is being collected and will be laid on the Table of the House.